

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

102. IA/1998/2024 IN C.P. (IB)/1031(MB)2021

IN THE MATTER OF

Omkar Asset Reconstruction Pvt Ltd

VS

C & M Farming Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 29.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Supriya Majumdar (VC)

For the Respondent:

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**ORDER**

**I.A. 1998/2024**

The prayer in the application is for appointment of Mr. Gaurav Adukia as the RP in C.P.(IB)1031(MB)2021. In view of the approval having been granted by the COC in its meeting held on 19.04.2024 with 100% voting. The prayer in this I.A. is **allowed**. I.A. is disposed of.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)